Papers laid [12 DEC., 2012] on the Table 293

Notifications of Ministry of Commerce and Industry

(SHRI S. GANDHISELVAN): Sir, on behalf of Dr. S. Jagathrakshakan, I lay on the Table, under sub-section (2 H) of Section 29 B of the Industries (Development and Regulation) Act, 1951, a copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. S.O. 2425 (E), dated the 10th October, 2012, publishing the newsprint Control (Amendment) Order, 2012.

[Placed in Library. See No. L.T. 7757/15/12]

...(Interruptions)..

Reports and Account and Explanatory memorandum 2006, 2001-02 and 2011-12 of various commissions and corporation and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): Sir, I lay on the Table:-

- I.(1) A copy each (in English and Hindi) of the following papers, under clause (6) of articles 338 of the Constitution of India:-
- (a) First Special Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the period from 1st April, 2006 to 30th September, 2006.
- (b) Explanatory Memorandum on the First Special Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the period from 1st April, 2006 to 30th September, 2006.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8040/15/12]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619 of the Companies Act, 1956:-
- (i) (a) Twenty-third Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSFDC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7760/15/12]

- (ii)(a) Fifteenth Annual Report and Accounts of the National Safai Karamcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 7759/15/12]

- III A copy each (in English and Hindi) of the following papers:-
 - (a) Fifth Annual Report of the National Commission for Safai Karamcharis (NCSK), New Delhi, for the year 2001-02.
 - (b) Explanatory Memorandum on the Fifth Report of the National Commission for Safai Karamcharis (NCSK), New Delhi, for the year 2001-02.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 8037/15/12]

STATEMENTS OF DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I lay on the Table, a copy each (in English and Hindi) of the Statements showing further Action Taken by the Government on the following Reports (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment:-

(i) Eighteenth Report on Action Taken by the Government on the Recommendations contained in the Tenth Report on the subject 'Implementation of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006-rules made thereunder'